Annexure-B (Exhibit 1)

Name of the corporate debtor: Riverbank Developers Private Limited

Date of commencement of CIRP: 03.04.2024

List of creditors as on 29.05.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors

Amount in INR.

SI. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim	
		Date of receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	Mutual dues, that may be set- off	claim not admitted	under verification	Remarks, if any
1	HDFC BANK	18.04.2024	12,95,24,57,472	12,55,88,52,923	Secured	12,55,88,52,923	12,55,88,52,923	No	57.26%	-	-	1	39,36,04,549	Claims provisionally admitted as further documents/ clarification are requested from the claimants.
2	VISTRA ITCL (INDIA) LIMITED	17.04.2024	2,37,36,67,243	2,37,36,67,243	Secured	2,37,36,67,243	-	No	10.82%	-	-	-	-	
3	SREI EQUIPMENT FINANCE LIMITED	24.04.2024	4,45,84,386.00	4,45,84,386.00	Secured	4,45,84,386.00	-	No	0.20%	-	-	-	-	
4	JM FINANCIAL CREDIT SOLUTIONS LIMITED	06.05.2024	32,86,16,759.00	32,86,16,759.00	Secured	23,34,50,000.00	-	No	1.50%	1	1	-	-	
	TOTAL		15,69,93,25,860	15,30,57,21,311	-	15,21,05,54,552	12,55,88,52,923	-	69.79%	-	-	-	-	